

CITY CIVIL COURT MUMBAI
IN THE COURT OF HHJ. SMT. SHASHIKALA S.NAGUR
COURT 13 ASSISTANT SESSIONS JUDGE
CIVIL CAUSE LIST DATED 27-08-2020

Sr. No	Suit No.	Title	Stage of the suit
1.	Suit No. 6072/2007	WILBER LOUIS D SOZA Vs M S SAI SHAKTI DEVELOPERS AND BUILDERS AND BUILDERS PVT LTD	Arguments P.H.
2.	Suit No. 3576/2010	AMBASSDOR TRAVELS PVT LTD Vs OTTO-AGN INTERNATIONAL LTD	Arguments

Sheristedar
Court Room No. 13